

From:

**Pratyush Kumar, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judges,
Ambedkar Nagar, Azamgarh, Deoria, Farrukhabad, Gonda, Hamirpur,
Hathras, Jalaun at Orai, Kasganj, Ramabai Nagar and Siddharthnagar.**

No.466/JR(S)/2014, Dated Allahabad: December 06, 2014

Subject: Representations for premature transfer/change of posting.

Sir,

I am directed to say that representations of following officers made for premature transfer/change of posting have been considered and rejected by the Hon'ble Court:

Sl. No.	Name of judicial officer with designation S/Sri	Present place of posting
1.	Vinod Kumar Jaiswal Additional District & Sessions Judge	Ambedkar Nagar
2.	Ram Kesh the then Additional District & Sessions Judge now Principal Judge, Family Court	Deoria
3.	Prakash Nath Srivastava Special Judge (E.C. Act)	Farrukhabad
4.	Vishnu Kumar Sharma Additional District & Sessions Judge	Gonda
5.	Aejaz Ahmad Ansari the then Special Judge (SC/ST) now Principal Judge, Family Court	Hamirpur
6.	Prem Mohan Singh Additional District & Sessions Judge	Kasganj (Kanshiram Nagar)
7.	Dr. Ashok Kumar Singh-IV Additional District & Sessions Judge	Ramabai Nagar
8.	Trilok Pal Singh Additional Chief Judicial Magistrate	Deoria
9.	Vinod Kumar-V Civil Judge, Senior Division	Gonda
10.	Km. Manjula Sircar Civil Judge, Senior Division	Ramabai Nagar
11.	Ahsanullah Khan	Siddharth Nagar

	Chief Judicial Magistrate	
12.	Manish Nigam Judicial Magistrate	Gonda
13.	Ram Avtar Prasad Civil Judge, Junior Division	Sikandra Rau-Hathras
14.	Deep Kant Mani the then Civil Judge, Junior Division	Konch-Jalaun at Orai (Now under suspension and attached at headquarter Azamgarh)

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

**sd/-
Registrar General**